

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: One day Training Programme on "Handling Survivors/ Accused of Sexual Violence Cases at Hospitals" organized by the J&K State Judicial Academy in collaboration with the Government of J&K Health and Medical Education Department.

O R D E R

No: 477 Dated: 23/07/2019

The following Judicial Officers are hereby nominated for attending "One Day Training Programme for Judicial Officers and Doctors on Handling Survivors/Accused of Sexual Violence cases at Hospitals" scheduled to be held at J&K State Judicial Academy, Jammu, on 7th August, 2019 (Wednesday) at 9.30 am sharp:-

S.No.	Name of the Judicial Officer, S/Shri
1.	Zubair Ahmad Raza, Addl. D&SJ, Doda;
2.	Yash Pal Kotwal, Ist. AD&SJ, Jammu;
3.	Ms.Kalpna Revo, Addl. District Judge(Bank Cases)Jammu;
4.	Ms.Kusum Pandita, Addl. D&SJ, Rajouri;
5.	Ms.Rajni Sharma, Excise Magistrate, Jammu;
6.	Ms.Archana Charak, Sub-Judge, Ramnagar;
7.	Yash Paul Sharma, Sub-Judge/CJM, Kathua;
8.	Ms.Renu Dogra, Sub-Judge, Baderwah;
9.	Ms.Pooja Raina, Munsiff, Samba;
10.	Ms.Assma Chowdhary, Addl. Spl. Mobile Magistrate, Reasi.

By Order.

(Sanjay Dhar)
Registrar General

No: 10484-SB/GS Dated: 23/07/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Principal District & Sessions Judge _____ for information and n/a.
5. Director, J&K State Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officer accordingly.
6. CPC(e-Court) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General